

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 118**  
**CP-143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising &  
Marketing India Pvt. Ltd. & Ors. .... Applicant/petitioners  
Vs.  
M/s. Sharp Eye Advertising Pvt. Ltd. .... Respondent

**Order under Section 397/398 of the Companies Act**

**Order delivered on 30.11.2018**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner : -  
For the Respondent : Mr. Gaurav Mitra & Mr. Rohan Ganpatty,  
Advs.

**ORDER**

Due to paucity of time matter could not be taken up.

List on 23.01.2019.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

30.11.2018  
Ritu Sharma